

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 30th March, 2020.

No. LJ(B). 53/93/521– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within South West Khasi Hills District with immediate effect and until further orders.

| Sl. No | Name of the Officer | Designation |
|--------|---------------------|--|
| 1. | Shri.C.E.Wahlang | E.E.Water Resources, Mawkyrwat. |
| 2. | Shri.M.Kranior | E.E.PWD Ranikor. |
| 3. | Shri.M.Mawroh | E.E.PWD(Rds), Mawkyrwat. |
| 4. | Shri.S.Rani | Asst. Director of Horticulture, Mawkyrwat |
| 5. | Shri.R.B.Kyndiah | A.E.E.PWD(Rds), Ranikor |
| 6. | Shri D.Kyndiah | A.E.E.PWD(Rds), Nonghyllam |
| 7. | Shri.D.Syngkon | District Sport Officer |
| 8. | Shri.A.Wanbah | BADO, Mawkyrwat |
| 9. | Shri.L.Lyngdoh | District Social Welfare Officer, Mawkyrwat |
| 10. | Shri.R.Pyrtuh | AH & Vety Officer, Mawkyrwat |
| 11. | Shri.F.A.Sangma | AH & Vety Officer, Mawkyrwat |
| 12. | Shri.H.J.Marwein | FM O/o DC & IC, Mawkyrwat |
| 13. | Shri.F.G.Syngkon | FM O/o DCIC, Mawkyrwat |
| 14. | Shri.O.Mawthoh | IPO,O/o DCIC, Mawkyrwat |
| 15. | Shri.S.Nongsiej | IPO,O/o DCIC, Mawkyrwat |



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(B). 53/93/521-A

Dated Shillong, the 30th March, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills, Shillong with reference to letter No.SWK/CON-28/COVID-19/2020___ Dtd. 27th March, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,
Law Department.